FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF IDEA BUILDERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Idea Builders Private Limited
2.	Date of incorporation of corporate debtor	09.12.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109DL2010PTC211224
5.	Address of the registered office and principal office (if any) of corporate debtor	C-294, Ist Floor, Nr. Park Vivek Vihar New Delhi East Delhi 110095
6.	Insolvency commencement date in respect of corporate debtor	08.07.2023
7.	Estimated date of closure of insolvency resolution process	04.01.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	**Rakesh Bhatia** IBBI/IPA-001/IP-P00978/2017-18/11608
9.	Address and e-mail of the interim resolution professional, as registered with the Board	**Address:** 123 New Lajpat Rai Market Delhi -06 **E-mail:** iprakeshbhatia@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	**Address:** 22, 1st Floor Baldev Park Delhi-110051 **E-mail:** cirp.ideabuilderspl@gmail.com
11.	Last date for submission of claims	**22.07.2023**
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr Sanyam Goel Regd No IBBI/IPA-002/IP-N00138/2017-18/10397 2. Mr Rakesh Kumar Jain Regd No IBBI/IPA-002/IP-N00053/2017-18/10105 3. Bhim Sain Goel Regd No IBBI/IPA-002/IP-N00726/2018-2019/12216
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Idea Builders Private Limited on 05.07.2023. The order came to the knowledge of IRP on 08.07.2023.

The creditors of Idea Builders Private Limited, are hereby called upon to submit their claims with proof on or before 22.07.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Bhatia

Sd/- Rakesh Bhatia
Interim Resolution Professional
Idea Builders Private Limited
Regn No: IBBI/IPA-001/IP-P00978/2017-18/11608

Place: New Delhi
Date: 08.07.2023